

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Memo. No. 1828 – RG

Dated, the 11th June, 2015

C O R R I G E N D U M

“**The Workmen’s Compensation Act**” as it is appearing in the syllabus in respect of Paper-IV under Serial Number 4 published in the Courts’ website with the Notification No.1190-RG dated 9th day of April, 2015 in connection with Direct Recruitment to the Cadre of District Judge (Entry Level) in the West Bengal Judicial Service from the members of Bar as well as through Limited Competitive Examination-2015 should be read as “**Employee’s Compensation Act, 1923**”.

This is general information of all concerned.

For further information, if any, all concerned are requested to visit Court’s website [www. calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in).

By Order,

Sd/-
(Sugato Majumdar)
Registrar General